

Community Development and Panchayati Raj in his Ministry and its attached and subordinate offices, the Hindi translation of which has so far been received from the Central Hindi Directorate and the Ministry of Law; and

(b) how many of them have been printed in Hindi or in the bilingual form?]

सामुदायिक विकास, पंचायती राज और सहकार मंत्रालय में उपमंत्री (श्री बी० एस० मूर्ति) : (क) और (ख) क्योंकि इस मंत्रालय द्वारा व्यवहार में लाये जाने वाले फार्म्स वही हैं, जो केन्द्रीय सरकार के सभी कार्यालयों में सामान्य रूप से प्रयोग में लाये जाते हैं, अतः इस मंत्रालय द्वारा उनके अनुवाद तथा मुद्रण का प्रश्न ही नहीं उठता ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND CO-OPERATION (SHRI B. S. MURTHY): (a) and (b) As the forms used by this Ministry are those prescribed for general use in all Central Government offices, the question of translating and printing them by this Ministry does not arise.]

चतुर्थ श्रेणी के कर्मचारियों से सम्बन्धित परिपत्रों और आदेशों आदि का हिन्दी में जारी किया जाना

४२. श्री नवाबसिंह चौहान : क्या सामुदायिक विकास, पंचायती राज और सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय के सामुदायिक विकास और पंचायती राज विभाग और दिल्ली स्थित उसके संलग्न और अधीनस्थ कार्यालयों में १९६२ की तीसरी तिमाही में चतुर्थ श्रेणी के कर्मचारियों से सम्बन्ध रखने वाले कितने परिपत्र, आदेश आदि जारी किये गये; और

(ख) उनमें से कितने हिन्दी में अथवा उनके हिन्दी अनुवाद के साथ जारी किये गये थे ?

†[ISSUE OF CIRCULARS AND ORDERS ETC. PERTAINING TO CLASS IV EMPLOYEES IN HINDI

42. SHRI NAWAB SINGH CHAUHAN: Will the Minister of COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND CO-OPERATION be pleased to state:

(a) what is the number of circulars, orders, etc. pertaining to class IV employees which were issued by the Department of Community Development and Panchayati Raj in his Ministry and its attached and subordinate offices in Delhi during the third quarter of the year 1962; and

(b) how many of them were issued in Hindi or along with Hindi translation thereof?]

सामुदायिक विकास, पंचायती राज और सहकार मंत्रालय में उपमंत्री (श्री बी० एस० मूर्ति) : (क) शून्य ।

(ख) प्रश्न ही नहीं उठता ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND CO-OPERATION (SHRI B. S. MURTHY): (a) Nil.

(b) Does not arise.]

FERRY SERVICE BETWEEN RAMESHWARAM AND DHANUSKODI

43. SHRI BANSI LAL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government proposed to run a ferry service between Rameshwaram and Dhanuskodi for the benefit of pilgrims; and

(b) if not, what are the reasons therefor?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No, Sir.

(b) There is already a rail-link between Rameshwaram and Dhanuskodi.

#### ADULTERATION OF EDIBLE OILS

44. SHRI BANSI LAL: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that in Delhi, mustard oil, til oil and desi ghee are found to be adulterated; and

(b) if the answer to part (a) be in the affirmative, how many cases of such adulteration were registered during the year 1961-62 and what action Government are taking to stop such adulteration?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) and (b) The requisite information is being collected and the same will be laid on the Table of the Sabha in due course.

#### रेलों पर बिना टिकट यात्रा

४५. श्री राम सहाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी से अक्तूबर, १९६२ के अन्त तक की अवधि में किस किस रेलवे पर यात्रियों ने बिना टिकट यात्रा की;

(ख) प्रत्येक रेलवे पर ऐसे यात्रियों की संख्या कितनी थी ;

(ग) कितने यात्रियों को पकड़ा गया ; और

(घ) पिछले वर्ष की इसी अवधि के मुकाबले इन आंकड़ों में कितना अन्तर है ?

#### †[TICKETLESS TRAVEL ON RAILWAYS

45. SHRI RAM SAHAI: Will the Minister of RAILWAYS be pleased to state:

(a) the names of the Railways on which passengers travelled without ticket during the period from January to the end of October, 1962;

(b) the number of such passengers on each of them;

(c) the number of those who were apprehended; and

(d) how these figures compare with those during the corresponding period of the last year?]

रेल मंत्रालय में उपमंत्री (श्री शाहनवाज खाँ) : (क) से (घ) जो लोग बिना टिकट यात्रा करते हुए पकड़े गये, केवल उनके सम्बन्ध में सूचना उपलब्ध होगी। यह सूचना विभिन्न रेलों से इकट्ठी की जा रही है और यथासमय सभा-पटल पर रख दी जायेगी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) to (d) The information would only be available in respect of persons who were detected travelling without tickets. This information is being collected from different Railways and will be laid on the Table of the House in due course.]

#### UNLICENSED ICE FACTORIES

46. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to refer to the reply given to Starred Question No. 12 in the Rajya Sabha on 6th August, 1962 and state whether any unlicensed ice factory or aerated water factory is still working in Delhi?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): Necessary information is being collected and the same will be laid on the Table of the Sabha in due course.

†[ ] English translation.